

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 27**

**MA 3561/2019 In CP 91/MB/2017**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **05.04.2024**

NAME OF THE PARTIES:      **CHAMPAK K MEHTA & ORS. V/s C.**  
**MAHENDRA INTERNATIONAL LTD &**  
**ORS.**

Section 213,241(1), 169(2) of the Companies Act, 2013

---

**ORDER**

1. Mr. Dinesh Kumar Dubey, Advocate appeared for the Petitioner.
2. Learned Counsel for the Petitioner seeks some time to argue the matter.
3. List this matter on **16.04.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna